

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Mr. Prabhat Jhunjunwala
V/s.
M/s. Unicom Skytech Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	O.P. Jhunjunwala	Director Resp No. 1	O.P. Jhunwala
2.	AJAY BASUTRA	Advocate for petitioner	AJBasutria

ORDER

T.C.P. No. 113/397-398/NCLT/MB/MAH/2009

T.C.P. No. 44/397-398/NCLT/MB/MAH/2013

(OLD CP No. 91/2006)

1. These two Petitions are connected with each other. One of the Director viz. Mr. O.P. Jhunjunwala present in person of Unicom Skytech Ltd. Informed that the Rejoinder of the Petitioner has been served on 22.03.2017, however seeking time to file Sur-rejoinder. Time is granted. Directed to file Sur-rejoinder on or before 20.04.2017.
2. The matter is listed for further hearing on **03.05.2017**. Date is duly communicated to both the sides.

Dated: **03.04.2017**

Sd/-
M.K. Shrawat
Member (Judicial)